

District and Sessions Judge, New Delhi, PHC
IN THE COURT OF Sh. Dinesh Kumar Sharma

Room No 5

District and Sessions Judge

CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:7

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases				
1	PPA	16/2015	133/16	HINDUSTAN PETROLEUM CORPORATION LIMITED Vs. DEFENCE ESTATE OFFICER ANR.
2	GP		1/20	MANDIP KAPOOR Vs. STATE, THROUGH CENTRAL ADOPTION RESOURCE AUTHORITY
Defendant/Respondent Evidence				
3	CS	13/2015	55880/16	MS RIYA TRAVELS TOURS (INDIA) PVT. LTD. Vs. MS PROACTIVE UNIVERSAL TRADING COMPANY PRIVATE LTD. ORS.
Arguments				
4	MCD APPL	4/2014	18/16	N K MALHOTRA Vs. NORTH DELHI MUNICIPAL CORPORATION OF DELHI
5	MCD APPL	5/2014	19/16	N K MALHOTRA Vs. NORTH DELHI MUNICIPAL CORPORATION OF DELHI
6	RCT ARCT	27/2014	172/16	SHRISHTI PROPERTIES P.LTD. Vs. MOHINDER KAUR ORS.
Order				
7	RCT ARCT	28/2013	123/16	NATHU SWEETS ANR Vs. SARVESH CHAND GUPTA

30/04/2020

Criminal Cause List Dated 30-03-2020 Total Cases:9

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases					
1	C.B.I	1/2015	57/2016	CBI NEW DELHI Vs. SAJJAN KUMAR ORS. 0/2005 ()	
2	SC		426/2019	STATE Vs. AJAY ALIAS PAWA	69/2015 ()
3	Cr Rev		189/2020	LOVELY RAJ PAL Vs. VARUN SHARMA	/0 ()
4	Cr Rev		190/2020	LOVELY RAJ PAL Vs. CHRISTOPHER JOHN	/0 ()
Arguments					
5	Cr Rev		132/2020	RANDHIR SINGH Vs. M/S RADICO KHAITAN LTD	/0 ()
6	Cr Rev		192/2020	PREET KAUR Vs. BRIGHTSTAR TELECOMMUNICATIONS INDIA LIMITED	/0 ()
7	Cr Rev		193/2020	PREET KAUR Vs. BRIGHTSTAR TELECOMMUNICATIONS INDIA LIMITED	/0 ()
8	Cr Rev		195/2020	IWORLD BUSINESS SOLUTIONS PVT LTD AND ANOTHERS Vs. BRIGHSTAR TELECOMMUNICATIONS INDIA LIMITED	/0 ()
9	Cr Rev		196/2020	IWORLD DIGITAL SOLUTIONS PVT LTD AND ANOTHERS Vs. BRIGHSTAR TELECOMMUNICATIONS INDIA LIMITED	/0 ()

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Sh. Sumeet Anand
Metropolitan Magistrate

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Criminal Cause List Dated 30-03-2020 Total Cases:42

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./Appearance					
Entire Cause Bsl- has been en-blocle posted to 21-09-2020					
1	Cr Cases	167/2/2006	39527/2016	STATE Vs. LOVE MALHOTRA	179 /2006 (Tilak Marg)
2	Cr Cases	91/2/2012	39613/2016	STATE Vs. KISHAN	156 /2002 (Mandir Marg)
3	Cr Cases	788/2/2012	43825/2016	STATE Vs. UNTRACE	114 /2012 (Mandir Marg)
4	Cr Cases	116/2/2014	51259/2016	STATE Vs. CANCELLATION	04/2010 /2010 (Mandir Marg)
5	Cr Cases	342/2/2015	50921/2016	STATE Vs. UNTRACE	27 /2015 (Mandir Marg)
6	Cr Cases		6634/2017	STATE Vs. SONIYA DAS	276 /2015 (Mandir Marg)
7	Cr Cases		7304/2017	STATE Vs. UNTRACE	230 /2016 (Mandir Marg)
Misc. cases					
8	Ct Cases		14549/2017	SUKHMEET SINGH DHILLON Vs. KEHRASHAN TALATI	/0 (Vasant Vihar)
Misc./Appearance					
9	Cr Cases		11407/2018	STATE Vs. UNTRACE	94 /2017 (Mandir Marg)
10	Cr Cases		11942/2018	STATE Vs. UNTRACE	000548 /2016 (Vasant Vihar)
11	Cr Cases		11968/2017	STATE Vs. SANDEEP	005 /2017 (Tilak Marg)
12	Cr Cases		12408/2018	STATE Vs. UNTRACE	169 /2017 (Mandir Marg)
13	Ct Cases		15090/2018	R.S. PRINT SOLUTIONS PVT LTD Vs. ALPS PHARMACEUTICALS PVT LTD	/0 ()
14	Ct Cases		3741/2019	ATCORP Vs. TWO BROTHERS BEVERAGE PVT LTD AND ORS	/0 (R.K. Puram)
15	Ct Cases		3473/2019	JOMY JOSE Vs. SWAG PRODUCTION PVT LTD	/0 ()
16	Ct Cases		5487/2019	BJFL Vs. MADAN MOHAN	/0 ()
17	Ct Cases		5488/2019	BLUE JAY FINLEASE LTD. Vs. RAVINDER	/0 ()
18	Ct Cases		9550/2019	AZHAR QAYUM Vs. STATE	/0 (Tilak Marg)
19	Ct Cases		1868/2020	STATE Vs. SANKET JHA AND ORS.	04 /2020 (Mandir Marg)
Pre-Summoning Evidence					
20	Ct Cases	50/1/2013	24863/2016	BHAGWATI IYER Vs. S.H. KHAN	/0 (Tilak Marg)
21	Ct Cases	974/1/2013	23765/2016	RAM GOPAL @ RAJU Vs. SHRAWAN KUMAR	/0 (Mandir Marg)
Charge					
22	Cr Cases	10/3/2014	39165/2016	STATE Vs. DARESH KUMAR	0 /2014 (Mandir Marg)
23	Cr Cases	13A/0/2015	42001/2016	STATE Vs. M.P. BABU ORS.	107 /2015 (Tilak Marg)
24	Cr Cases	405/2/2015	52383/2016	STATE Vs. MANGI LAL	337 /2015 (Mandir Marg)
25	Cr Cases		9922/2017	STATE Vs. AKBAR AND ANR	142 /2017 (Mandir Marg)
Prosecution Evidence					
26	Ct Cases	149/2/2006	40018/2016	STATE Vs. NEERAJ MALHOTRA	256 /2005 (Tilak Marg)
27	Ct Cases	404/2/2012	40011/2016	STATE Vs. VEER SINGH	06 /2010 (Mandir Marg)
28	Ct Cases	38/3/2012	42514/2016	STATE Vs. BHAGWAN DASS	282 /2007 (Mandir Marg)
29	Ct Cases	507/2/2012	43003/2016	STATE Vs. RAM GOPAL @ RAJU	195 /2009 (Mandir Marg)

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Chief Metropolitan Magistrate, New Delhi, PHC
 IN THE COURT OF Sh. Sumeet Anand
 Metropolitan Magistrate

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Criminal Cause List Dated 30-03-2020 Total Cases:42

S.No.	Case Type	Old Case No.	Case No.	Title	DIRPS	
		Entire Cause list has been on-block posted to				21/09/2020
30	Cr Cases	2/2013	46546/2016	STATE Vs. K. D. GUPTA	191 /2012 (Vasant Vihar)	
31	Cr Cases	449/2/2015	51923/2016	STATE Vs. RAM NARESH	418 /2014 (Mandir Marg)	
32	Cr Cases		200/2016	STATE Vs. RAM BHAROSE	275 /2015 (Mandir Marg)	
33	Cr Cases		58532/2016	STATE Vs. PAPPU	1396 /2015 (Vasant Vihar)	
34	Cr Cases		9349/2017	STATE Vs. PALLABH HALDHAR	122 /2016 (Mandir Marg)	
35	Cr Cases		16573/2018	STATE Vs. SUKHLAL	145 /1999 (Tilak Marg)	
	Defence Evidence					
36	Ct Cases		28165/2016	RITU BANSAL Vs. NARENDER KUMAR GUPTA ORS.	/0 (Tilak Marg)	
	Misc. Arguments					
37	Ct Cases		7622/2019	NASREEN Vs. ASIF AND ORS.	/0 (Mandir Marg)	
	Misc./ Arguments					
38	Ct Cases		2909/2019	HAIRSH CHAWLA Vs. YASH PAL KAKKAR AND ORS.	/0 (Tilak Marg)	
	Arguments					
39	Ct Cases	516/1/2009	19505/2016	HITESH AHORA Vs. TOPAN DASS ARORA	/0 (Tilak Marg)	
40	Cr Cases	48/7/2011	44379/2016	STATE Vs. N.K.VIJAY KUMAR	48 /2007 (Tilak Marg)	
	Order					
41	C. Cases	272/2/2012	41244/2016	STATE Vs. CANCELLATION	133 /2011 (Mandir Marg)	
42	Ct Cases		12381/2019	ANCHAILA HOUSING PVT LTD AND ANR Vs. S K BAGLA AND ANR	/0 (Mandir Marg)	

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Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Sh. Sudhir Kumar Sirohi
Addl. Chief Metropolitan Magistrate
Criminal Cause List Dated 30-03-2020 Total Cases:52



S No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr Cases	28/02/2013	46557/2016	STATE Vs. NACHIKETA KAPOOR	204 /2012 (Crime Branch-New Delhi)
2	Ct Cases	51/1/2013	19279/2016	ENFORCEMENT Vs. MS UNITED INDIA AIR	/ ()
3	Cr Cases	63/2C/2014	44889/2016	STATE Vs. EDMUND YAW ADDO DARKO	146 /2012 (R.K. Puram)
4	Cr Cases	89/2C/2014	51389/2016	STATE Vs. EDMUND ADDO YAW DARKO	146 /2012 (R.K. Puram)
5	Cr Cases	63/2C/2014	49281/2016	STATE Vs. KAJOD	420 /2014 (R.K. Puram)
6	Cr Cases		4075/2017	STATE Vs. KAPIL	721 /2014 (R.K. Puram)
7	Cr Cases		4381/2017	STATE Vs. KAMAL @ SAGAR ETC.	001063 /2016 (R.K. Puram)
8	Ct Cases		8510/2017	KISHAN Vs. GAGAN AND ANR.	/ ()
9	Cr Cases		3049/2016	STATE Vs. PRAMOD KUMAR YADAV	449 /2014 (Vasant Kunj South)
10	Cr Cases		6137/2017	STATE Vs. RINKU KUMAR	3100 /2016 (R.K. Puram)
11	Cr Cases		16132/2018	STATE Vs. SHANTHI SWAROUP SATIJA	56 /2018 ()
12	Cr Cases		17354/2018	STATE Vs. NARENDER ALIAS CHUAA	75 /2017 (R.K. Puram)
13	Cr Cases		1816/2019	STATE Vs. ARJUN	00439 /2017 (Vasant Kunj South)
14	Cr Cases		2354/2019	STATE Vs. JAGBIR	593 /2017 (Vasant Kunj South)
Misc. cases					
15	Cr Cases		3862/2019	STATE Vs. roshan lal	00337 /2016 ()
Misc./ Appearance					
16	Cr Cases		7708/2019	STATE Vs. SRFUDDIN @ SARFU AND ANR.	257 /2019 (Vasant Kunj South)
Misc. cases					
17	Cr Cases		8562/2019	STATE Vs. MITHLESH	74 /2019 ()
Misc./ Appearance					
18	Cr Cases		8982/2019	STATE Vs. KISHAN SINGH SEHRAWAT	157 /2019 (Vasant Kunj South)
19	Ct Cases		1285/2020	YUVRAJ SINGH Vs. RAVI	/0 ()
Charge					
20	Cr Cases	7/3/2013	43425/2016	STATE Vs. S.K.THAPAR	737 /2007 (Crime Branch-New Delhi)
21	Cr Cases	32/3/2013	45572/2016	STATE Vs. S.K. THAPAR ETC.	103 /2010 (Crime Branch-New Delhi)
22	Cr Cases	33/3/2013	45573/2016	STATE Vs. S.K. THAPAR ETC.	85 /2010 (Crime Branch-New Delhi)
23	Cr Cases		6165/2017	STATE Vs. AMIT GUPTA	317 /2013 (R.K. Puram)
24	Cr Cases		3344/2017	STATE Vs. DALIP KUMAR	149 /2017 (R.K. Puram)
Pre-Summoning Evidence					
25	Ct Cases		10097/2017	G.WILLIAMS FABRICATION Vs. SHO	/0 (Vasant Kunj South)
Charge					
26	Cr Cases		10743/2017	STATE Vs. PRADEEP KUMAR	1277 /2014 (Vasant Kunj South)
27	Cr Cases		13837/2017	STATE Vs. PRATEET KHANNA	07 /2016 (Crime Branch-New Delhi)
Pre-Summoning Evidence					
28	Ct Cases		18041/2019	PARAS JAIN Vs. ANIL SOOD	/0 (R.K. Puram)
Prosecution Evidence					
29	Cr Cases	63/2/2002	39666/2016	STATE Vs. MAHESH ETC.	566 /2000 (Connaught Place)

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Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Sh. Sudhir Kumar Sirohi
Addl. Chief Metropolitan Magistrate
Criminal Cause List Dated 30-03-2020 Total Cases:52

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
30	Cr Cases	66/2/2002	39692/2016	STATE Vs. MAHESH KUMAR	622 /1997 (Connaught Place)
31	Cr Cases	60/2B/2014	39825/2016	STATE Vs. NITESH CHOBEY @ SUNNY	184 /2013 (Vasant Kunj South)
32	Cr Cases	97/2C/2015	54833/2016	STATE Vs. DALIP KUMAR	371 /2014 (R.K. Puram)
Notice					
33	Cr Cases		8888/2017	STATE Vs. SURENDER KUMAR NARANG	810 /2014 (Vasant Kunj South)
Prosecution Evidence					
34	Cr Cases		4931/2016	STATE Vs. RAJU SINGH	672 /14 (Vasant Kunj South)
35	Cr Cases		9182/2017	STATE Vs. AMIT KUMAR GUPTA	251 /2016 (Vasant Kunj South)
36	Cr Cases		3322/2017	STATE Vs. SANGEET SINGH	97 /2017 (Vasant Kunj South)
37	Cr Cases		3544/2017	STATE Vs. chander kishan yadav	007 /2016 (R.K. Puram)
38	Cr Cases		5836/2017	STATE Vs. BAL KISHAN	291 /2016 (R.K. Puram)
39	Cr Cases		5931/2017	STATE Vs. VIJAY SHARMA	539 /2014 (Vasant Kunj South)
40	Ct Cases		16613/2017	STATE Vs. NARENDER KUMAR	581 /2016 (Vasant Kunj South)
41	Cr Cases		18569/2018	STATE Vs. SHAILENDRA SINGH	318 /2018 ()
Misc. Arguments					
42	Ct Cases		16033/2017	AJITR KAR Vs. ANANTA KUMAR GUNJAN / ()	
Defence Evidence					
43	Cr Cases	49/2C/2014	49095/2016	STATE Vs. DEBARATA BHATTACHARYA	816 /2003 (R.K. Puram)
Misc. Arguments					
44	Ct Cases	60/1B/2015	37745/2016	RAMESH CHANDER GUPTA Vs. RAJJAT KUMAR YADAV ORS	/0 (Vasant Kunj South)
45	Ct Cases		14393/2017	NEPAL Vs. NARENDER NATH	/0 (Vasant Kunj South)
46	Ct Cases		15481/2017	ANITA Vs. PANKAJ	/0 (Vasant Kunj South)
47	Cr Cases		4996/2019	STATE Vs. AJAY @ @ SONU @ SHETTY	79 /2019 (R.K. Puram)
Final Arguments					
48	Cr Cases	24/2C/2014	42091/2016	STATE Vs. ESEKA EBORKA PETER	117 /2012 (R.K. Puram)
Arguments					
49	Cr Cases		8215/2017	NAND RAM SHARMA Vs. HARBHANS KHALSA	/ ()
50	Ct Cases		8543/2018	NAND RAM SHARMA Vs. PANDIT SHAMBHU PRASAD NOUTIAL	/0 (R.K. Puram)
Order					
51	Ct Cases	22/1C/2014	19021/2016	WAJAHAT ANSARI Vs. NOSHAD AHMAD ANSARI	/0 (R.K. Puram)
52	Cr Cases	72/3B/2014	48692/2016	STATE Vs. AMIT CHAUHAN	71 /2013 (Vasant Kunj South)

District and Sessions Judge, New Delhi, PHC
IN THE COURT OF Mr. Munish Markan
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:40

R. No. 1, 9
filed for
30-6-20

S. No.	Case Type	Old Case No.	Case No.	Title
Misc. cases				
1	CS	207/2015	56502/16	THE CHURCH OF REDEMPTION ANR. Vs. RAYMOND LAL PATRAS ORS.
2	CS	232/2015	56703/16	MS ATMA RAM BUILDERS PVT. LTD. Vs. MS EMBASSY RESTAURANT ANR.
3	CS	312/2016	57472/16	SUMAN Vs. ANSAL BUILDWELL
4	Misc Dj		589/16	R L PATRAS Vs. M/S CHURCH OF NORTH INDIA TRUST ASSOCIATION
5	CS		59348/16	ASHOK KUMAR CHAUHAN Vs. REAL INFRASTRUCTURE PVT LTD
6	PC		83/16	KAUSHAL SHARMAS Vs. STATE
7	Misc Dj		11/17	THE CHURCH OF REDEMPTION Vs. R.L.PATRAS
8	CS		593/18	M/S ICOM CONTROLS PVT LTD Vs. M/S INDIAN OIL CORPORATION LTD
9	CS		715/18	AMIT KRISHNATRY Vs. SURESH KUMAR
10	CS		326/19	RAMASWAMY KUMAR Vs. PRAMOD KUMAR KALIA
11	CS		347/19	JYOTI Vs. SANJAY GULATI
12	CS		582/19	SHIV SEWAK SINGH Vs. AXIS BANK LTD
13	CS		583/19	SHIV SEWAK SINGH Vs. DBS BANK LTD
14	CS		598/19	ICON CONTROLS PVT LTD Vs. INDIAN OIL CORPORATION LTD
15	CS		817/19	MRS. SURJIT AHUJA ETC. Vs. MPS INFOTECHNICS LTD
16	CS		847/19	DINESH SINGH Vs. KARI YADAV
17	CS		879/19	SAGAR ANAND Vs. CHARU AGGARWAL
18	CS		884/19	NITESH BISWAS Vs. SMT SHABANA REHMAN ETC.
19	CS		35/20	M/S RAMCHANRA BISWAL Vs. M/S GYPSUM STRUCTURAL INDIA PVT LTD
20	CS		88/20	MAYA DEVI (SENIOR CITIZEN) Vs. KRISHAN BENIWAL
21	CS		93/20	HOUSING DEVELOPEMENT CORPARTION LTD Vs. TAHIR CHOWDHARY
22	CS		94/20	HOUSEING DEVELOPMENTT FIANNCE CORPORATION LTD Vs. ARVIND GUPTA AND ANR
Issues				
23	CS		979/17	SANJEEV KUMAR BHATIA AND ANR Vs. SHASHI BHUSHAN BHATIA
24	CS		207/18	MAYA DEVI AND ANR Vs. SUMAN AND ANR
Plaintiff/Pettitioner Evidence				
25	CS	363/2014	56114/16	PHOENIX ARC PRIVATE LIMITED Vs. RAJINDER SINGH
26	CS	206/2015	57082/16	PHOENIX ARC PVT. LTD. Vs. SURJIT SINGH
27	CS	299/2016	57675/16	SANJAY KUMAR SHARMA ANRS Vs. C.S GAJALAKSHMI ANRS
28	CS		1235/17	PARDEEP GARG Vs. M/S TDI INFRASTRUCTURE PVT. LTD
Misc. Arguments				
29	CS		902/17	ANIL KUMAR MOHINDRU Vs. SMT GAYATRI AND ORS
30	ARBTN		8516/17	FAIRWEALTH SECURITIES LTD Vs. UDAY MEHTA AND ANR
31	CS		51/18	HOUSING DEVELOPMENT FINANCE CORPORTATION LTD Vs. SHASHI PATEL AND ANR
32	CS		97/18	ASHWA GHOSH Vs. GURDEEP SINGH SAPPAL
33	CS		690/18	M/S COLONEL KABABZ TANDOORI PVT LTD Vs. M/S SARAOGI ELECTRICALS PVT LTD
34	CS		691/18	M/S COLONEL KABABZ TANDOORI PVT LTD Vs. M/S RAJDHANI CREATIONS PVT LTD

30-6-20

District and Sessions Judge, New Delhi, PHC
IN THE COURT OF Mr. Munish Markan
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:40

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S. No.	Case type	Old Case No.	Case No.	Title
35	CS		246/19	PRAKASH CHANDRA SRIVASTAVA @ P C SRIVASTAVA Vs. NAVIN SRIVASTAVA @ NAVEEN SRIASTAVA
Final Arguments				
36	CS	238/2015	56652/16	MS RED FLOOR INDIA Vs. OM PRAKASH SURINDER MOHAN
37	CS	403/2015	57239/16	PARVESH GARG Vs. BRIJ BHUSHAN SHARMA
38	CS		594/17	SAMEY SINGH Vs. BALWAN
39	CS		668/17	GAURAV DALMIA AND OTH Vs. SRL LTD AND OTH
40	RCA DJ		48/18	BHOPAL SINGH Vs. OM PARKASH

30.4.20

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases				
1	EX		531/19	JASMEET SINGH Vs. RAJENDER PRASAD
2	EX		601/19	INDRA SINGH Vs. RAGHAV ADITYA CHITS(P) LTD AND ORS
3	EX		661/19	PANNA LAL RAYAKWAR Vs. CENTRAL BANK OF INDIA
4	Mis- DJ		1/19	PANNA LAL RAYAKWAR Vs. CENTRAL BANK OF INDIA
5	EX		5/20	MAHINDER KUMAR MITTAL Vs. JATINDER LAL KUTHIALA
6	CS SCJ		11/20	CHANCHAL BARUA Vs. SONU UJJANWAL ALIAS AKASH
7	EX		111/20	TRUE LINK FINANCE LTD Vs. SURENDER SINGH AZAD AND ANOTHER
Final Arguments				
8	CS SCJ		485/17	MEHTA OFFSET PVT LTD Vs. MODDUS COMMUNICATIONS PVT LTD
9	CS SCJ		264/19	STATE BANK OF INDIA Vs. UNIVERSAL CAREER

30/4/20

Senior Civil Judge cum RC, New Delhi, PHC
IN THE COURT OF Sh. Vikrant Vaid
Senior Civil Judge Cum Rent Controller
Criminal Cause List Dated 30-03-2020 Total Cases:9

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases					
1	Ct Cases		3010/2018	IIFL Vs. RAJKUMAR	/0 ()
2	Ct Cases		3011/2018	IIFL Vs. KISHAN LAL GADARI	/0 ()
3	Ct Cases		3014/2018	IIFL Vs. RIFAQAT ALI	/0 ()
4	Ct Cases		3015/2018	IIFL Vs. SABIR	/0 ()
5	Ct Cases		3016/2018	IIFL Vs. MADAN LAL	/0 ()
6	Ct Cases		3018/2018	IIFL Vs. HAPU RAM PRAJAPAT	/0 ()
7	Ct Cases		3019/2018	IIFL Vs. MANOHAR LAL SEN	/0 ()
8	Ct Cases		3020/2018	IIFL Vs. OD KANTIBHAI NARANBHAI	/0 ()
9	Ct Cases		3022/2018	IIFL Vs. RAJESH S SURYAVANSHI	/0 ()

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All Cases Listed on
Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Sh. Dev Saroha

Metropolitan Magistrate

Criminal Cause List Dated 30-03-2020 Total Cases:23

30/04/2020 (B)

S No	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
	Cr Cases		6440/2017	GUPTAJI TRADERS Vs. DM PHARMA	/0 (Sarojini Nagar)
	Cr Cases		10610/2017	PS MITTAL Vs. VALUE INFRA TECH INDIA PVT LTD AND ORS	/0 (Barakhamba Road)
	Cr Cases		8288/2017	STATE Vs. UNTRACE	28 /2017 (Sarojini Nagar)
	Cr Cases		8388/2017	STATE Vs. UNTRACE	000052 /2017 (Sarojini Nagar)
	Cr Cases		8389/2017	STATE Vs. UNTRACE	000065 /2017 (Sarojini Nagar)
	Cr Cases		8391/2017	STATE Vs. UNTRACE	000077 /2017 (Sarojini Nagar)
	Cr Cases		12350/2018	STATE Vs. UNTRACE	101 /2017 (Sarojini Nagar)
	Cr Cases		18653/2018	STATE Vs. UNTRACED	193 /2016 (Barakhamba Road)
	Cr Cases		1560/2019	SH. BHOJRAJ TELI Vs. PIARJIT BHULLAR ANAD ORS.	/0 (Barakhamba Road)
	Cr Cases		1617/2019	STATE Vs. DHARMENDER GUPTA	131 /2018 (Sarojini Nagar)
	Cr Cases		2379/2019	STATE Vs. UNTRACED	00072 /2018 (Sarojini Nagar)
	Cr Cases		2380/2019	STATE Vs. UNTRACED	000101 /2018 (Sarojini Nagar)
	Cr Cases		4452/2019	STATE Vs. UNTRACE	37 /2018 ()
	Cr Cases		7276/2019	STATE Vs. VIJAY BHALLA (SENIOR CITIZEN)	09 /2015 (Barakhamba Road)
	Cr Cases		1010/2020	DINESH KUMAR AGGARWAL Vs. SUDHIR SAMDANI AND ORS.	/0 (Barakhamba Road)
Charge					
16	Cr Cases		7515/2017	STATE Vs. DINESH	161 /2017 (Sarojini Nagar)
Prosecution Evidence					
	Cr Cases	291/2/2011	45842/2016	STATE Vs. RAKESH KUMAR	457 /2003 (Vasant Kunj North)
	Cr Cases	1009/1/2015	39432/2016	MODEX INTERNATIONAL SECURITIES LTD Vs. THE STATE ORS	/0 (Connaught Place)
	Cr Cases	102/1/2015	42289/2016	AXIS BANK LTD Vs. KAMAL KISHORE BAINS	/0 (Nazafgarh)
Arguments					
	Cr Cases		9134/2017	SPICEJET LTD Vs. NAVEEN POLEPALLY	/0 (Barakhamba Road)
	Cr Cases		9805/2017	STATE Vs. UNTRACE	169 /2016 (Barakhamba Road)
Order					
	Cr Cases	19/1/2015	23410/2016	ASSOCIATION OF APARTMENT OWNERS OF NEW DELHI (REGD) Vs. VIJAY MEHTA ORS	/0 (Barakhamba Road)
	Cr Cases		47783/2016	SURENDER HARCHANDANI Vs. MODEX INTERNATIONAL SECURITIES LTD AND ORS	/0 (Parliament Street)
(Main Matter : Cr Cases/0002457/2016)					

Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Ms. Tanvi Khurana

Metropolitan Magistrate

Criminal Cause List Dated 30-03-2020 Total Cases:62

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct Cases	801/1/2013	24085/2016	RAMADHAR COMPANY Vs. HALLMARK STEEL PVT. LTD.	/0 (Connaught Place)
2	Ct Cases	800/1/2013	24329/2016	ADHAR UNIVERSAL INNS APARTMENTS Vs. HALLMARK STEEL PVT. LTD.	/0 (Connaught Place)
3	Ct Cases	986/1/2013	31327/2016	DCM SHRIRAM CONSOLIDATED LTD. Vs. TUSHAR KESHAV UMRANI	/0 (Connaught Place)
4	Ct Cases	619/1/2015	33711/2016	IREDA Vs. SKJ POWER PROJECTS LTD.	/0 (R.K. Puram)
5	Ct Cases		4547/2017	BANSAL CREDIT LTD Vs. DARPAN GARG	/0
6	Ct Cases		15185/2016	MAGNIFICO PVT. LTD. Vs. ARVIND SUKHGAR MEGHNATH	/0 (Connaught Place)
7	Ct Cases		15186/2016	MAGNIFICO PVT. LTD. Vs. ARVIND SUKHGAR MEGHNATH	/0 (Parliament Street)
8	Ct Cases		15187/2016	MAGNIFICO PVT. LTD. Vs. ARVIND SUKHGAR MEGHNATH	/0 (Parliament Street)
9	Ct Cases		15188/2016	MAGNIFICO PVT. LTD. Vs. ARVIND SUKHGAR MEGHNATH	/0 (Parliament Street)
10	Ct Cases		15189/2016	MAGNIFICO PVT. LTD. Vs. ARVIND SUKHGAR MEGHNATH	/0 (Parliament Street)
11	Ct Cases		15190/2016	MAGNIFICO PVT. LTD. Vs. ARVIND SUKHGAR MEGHNATH	/0 (Parliament Street)
12	Ct Cases		15191/2016	MAGNIFICO PVT. LTD. Vs. ARVIND SUKHGAR MEGHNATH	/0 (Connaught Place)
13	Ct Cases	337/1/2016	42959/2016	IREDA Vs. SHREE JAYALAKSHMI POWER CORP. LTD.	/0 (Connaught Place)
14	Ct Cases		50181/2016	JASPAL SINGH Vs. JAGMOHAN SINGH SAHNI	/0
15	Ct Cases		6888/2017	STATE Vs. ARIF	12 /2016 (MANDI HOUSE METRO)
16	Ct Cases		17258/2017	SATIN CREDIT CARE NETWORK LTD. Vs. RACHNA WEDDING CARDS	/0
17	Ct Cases		17260/2017	SATIN CREDIT CARE NETWORK LTD. Vs. MANAS INDUSTRIES	/0
18	Ct Cases		9719/2017	IREDA Vs. VENIKA HYDRO PROJECT PVT LTD	/0 (Barakhamba Road)
19	Ct Cases		3712/2017	IREDA Vs. REGENT ENERGY LTD.	/0
20	Ct Cases		15440/2017	IREDA Vs. JHV SUGAR LTD.	/0
21	Ct Cases		16371/2017	HSIL LTD. Vs. PUNEET GUPTA	/0
22	Ct Cases		16811/2017	IREDA Vs. SLS POWER CORPORATION LTD AND ORS	/0 (Barakhamba Road)
23	Ct Cases		16812/2017	IREDA Vs. VISH WIND INFRASTRUCTURE LTD AND ORS	/0 (Barakhamba Road)
24	Ct Cases		16814/2017	IREDA Vs. SUPERIOR FOOD GRAINS PVT LTD AND ORS	/0 (Barakhamba Road)
25	Ct Cases		16815/2017	IREDA Vs. BHADRAGIRI POWER PVT LTD AND ORS	/0 (Barakhamba Road)
26	Ct Cases		16816/2017	IREDA Vs. SHALIVAHANA GREEN ENGERGY LTD AND ORS	/0 (Barakhamba Road)
27	Ct Cases		6652/2018	M/S HSIL LIMITED Vs. M/S MKS ENGICON PVT LTD AND ORS	/0
28	Ct Cases		6921/2018	HELLMAN WORLDWIDE LOGISTICS INDIA PVT. LTD. Vs. VAJRAS LOGISTICS PVT. LTD. AND ORS.	/0
29	Ct Cases		7561/2018	HELLMAN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. DHEERAJ SAPRA	/0 (Connaught Place)
30	Ct Cases		8084/2018	LUMAX AUTO TECHNOLOGIES LTD Vs. SHREE SA ENTERPRISES AND ORS	/0 (Connaught Place)

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Ms. Tanvi Khurana
Metropolitan Magistrate

Criminal Cause List Dated 30-03-2020 Total Cases:62

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
31	Ct Cases		12413/2018	HSIL LTD Vs. BHAIKAV DAYAL GUPTA	/0 ()
32	Ct Cases		12414/2018	HSIL LTD Vs. PRASHANT KHATUA	/0 ()
33	Ct Cases		13455/2018	SAT PRAKASH Vs. HARKESH RAJORIA AND ANR	/0 ()
34	Ct Cases		14351/2018	WHITE LION Vs. UNIQUE FASHION	/0 ()
35	Ct Cases		15687/2018	SHRI RAM CITY UNION FINANCE Vs. GULAB SINGH	/0 ()
36	Ct Cases		15728/2018	PUNEET SHARMA Vs. SACHIN BANSAL	/0 ()
37	Ct Cases		16104/2018	SWASTIC ELECTRICAL WORKS Vs. ASHWANI KAPUR	/0 ()
38	Ct Cases		17855/2018	PRADEEP SINGH Vs. DILIP KUMAR	/0 ()
39	Ct Cases		9706/2019	IREDA Vs. VISH WIND INFRASTRUCTURE	/0 ()
40	Cr Cases		6703/2019	STATE Vs. GULSHAN	68 /2018 (Rajeev Chowk Metro)
41	Cr Cases		8097/2019	STATE Vs. MAMTA @ SAKSHI	53 /2019 (Inder Puri)
42	Ct Cases		2557/2020	JAI PRAKASH AGGARWAL Vs. SUNITA KHERA	/0 (Inder Puri)
Pre-Summoning Evidence					
43	Ct Cases	638/1/2015	30789/2016	AXIS BANK LTD Vs. SHALENDRA SINGH PANWAR	/0 (Connaught Place)
44	Ct Cases	637/1/2015	30790/2016	AXIS BANK LTD Vs. MANOJ GAUTAM	/0 (Connaught Place)
45	Ct Cases		17236/2017	CANARA BANK LTD Vs. VIJAY JAIN	/0 (Connaught Place)
46	Ct Cases		17243/2017	CANARA BANK LTD Vs. CHAVI BHATIA	/0 (Tilak Marg)
47	Ct Cases		17244/2017	CANARA BANK Vs. DEVENDER PRATAP SINGH	/0 (Tilak Marg)
48	Ct Cases		17245/2017	CANARA BANK Vs. AJAY VIR SINGH	/0 (Tilak Marg)
Charge					
49	Cr Cases		10416/2017	STATE Vs. ASHWANI	121 /2016 (Inder Puri)
50	Cr Cases		740/2020	STATE Vs. HOSIYAR SINGH	149 /2019 (Inder Puri)
Prosecution Evidence					
51	Cr Cases	891/2/2013	40812/2016	STATE Vs. SURENDER KUMAR	10 /2010 (Inder Puri)
52	Cr Cases	146/3/2013	47910/2016	STATE Vs. BALJEET SINGH	07 /2012 (Inder Puri)
53	Cr Cases	44/2/2013	47099/2016	STATE Vs. SINDHO ETC	45 /2009 (Inder Puri)
54	Cr Cases	76/2/2013	47283/2016	STATE Vs. BABLU	149 /2012 (Inder Puri)
55	Cr Cases	11/2/2014	50570/2016	STATE Vs. TRILOK SINGH	144 /2013 (Inder Puri)
Plaintiff/Petitioner Evidence					
56	Ct Cases		6070/2017	M/S ZIRCON EXPORTS PVT LTD Vs. CYRIAC MATHEW	/0
57	Ct Cases		6071/2017	M/S ZIRCON EXPORTS PVT LTD Vs. CYRIAC MATHEW	/0
Prosecution Evidence					
58	Cr Cases		6510/2017	STATE Vs. NARENDER SINGH	252 /2016 (Inder Puri)
59	Cr Cases		1932/2019	STATE Vs. mohd asif	26 /2018 ()
Defendant/Respondent Evidence					
60	Ct Cases	72/1/2015	37678/2016	TPV TECHNOLOGY INDIA P. LTD Vs. MR. ABHAY SHUKLA	/0 (Barakhamba Road)
Final Arguments					
61	Ct Cases		6928/2018	M/S HSIL LTD Vs. M/S SUPER MARBLE STONE INDUSTRIES (P) LTD.	/0
Order					
62	Ct Cases		49591/2016	ASHOK JAIN Vs. M/S SWARN GEMS PVT. LTD. AND ANR.	/0

S. No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	SC	117/2015	9227/2016	STATE Vs. ROHTASH @ RAJ @ RAJA	1019 /2015 (Vasant Vihar)
2	Cr Rev		754/2019	S.K. SRIVASTAVA Vs. STATE	153 /2009 (Barakhamba Road)
Charge					
3	SC		425/2018	STATE (NIA) Vs. AASIYA ANDRABI AND ORS	/0 ()
Prosecution Evidence					
4	SC	119/2014	8746/2016	STATE Vs. KIRAN	182 /2014 (Vasant Kunj North)
5	SC		9624/2016	STATE Vs. RAM BABU	182 /2014 (Vasant Kunj North)
6	SC		380/2017	STATE Vs. SAJJAN RAM	199 /2017 (Sagarapur)
Arguments					
7	Cr Rev		477/2019	NEERAJ KUMAR AND ORS Vs. THE STATE AND ANR	/0 ()
8	CA		240/2019	Sofi Fehmeeda Vs. National Investigation Agency	/0 ()
9	CA		241/2019	Asiya Andrabi Vs. NIA	/0 ()
10	Cr Rev		809/2019	Sangeeta Parshad @ Sangita Prasad Vs. STATE	1143 /2014 (Vasant Kunj)

30/04/2020

Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Ms. Ankita Lal

Metropolitan Magistrate

Criminal Cause List Dated 30-03-2020 Total Cases:66

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
61	Cr Cases	8/2/2012	41887/2016	STATE Vs. ISHTIYAQ @ NANHE	104 /2011 (Chankaya Puri)
62	Cr Cases		4716/2017	STATE Vs. MOHD MOSIN	81 /2017 (Naraina)
Arguments					
63	Ct Cases	30/1A/2016	41775/2016	SANJUKTA PATNAIK Vs. BHUPATI PANDIAN	/0 (Naraina)
Order					
64	Ct Cases	28/1/2012	20862/2016	N.S. RANGI Vs. C. SEKAR	/0
65	Ct Cases	25/01/2012	20770/2016	N.S. RANGI (DRI) Vs. N.C. CHELLATHAMBI	/0
66	Ct Cases	756/2015	27836/2016	FUTURE FINVEST CO PVT LTD Vs. RAJESH SETH	/0 (Barakhamba Road)

30-4-20

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Ms. Ankita Lal
Metropolitan Magistrate

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Criminal Cause List Dated 30-03-2020 Total Cases:66

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
35	Cr Cases		561/2020	STATE Vs. RAHUL SHARMA @ KAKE	042999 /2019 (Kishan Garh)
36	Ct Cases		2263/2020	BALBIR SINGH Vs. DEPUTY COMMISSIONER EXCISE AND ORS	/0 (Naraina)
37	Ct Cases		3323/2020	GERRY DOUGLAS Vs. PRESTINA ANTONY	/0 ()
38	Cr Cases		1841/2020	STATE Vs. RAVI @ RABIA	025319 /2019 (Vasant Kunj North)
Charge					
39	Cr Cases	1014A/2011	44025/2016	STATE Vs. PARDEEP	230 /2011 (Vasant Kunj North)
40	Cr Cases	4/13/2013	45905/2016	STATE Vs. SHELLEY NOEL DAS	265 /2007 (Chankaya Puri)
41	Cr Cases		16433/2018	STATE Vs. AMIT SHARMA AND ORS	35 /2018 (South Avenue)
42	Cr Cases		9669/2019	STATE Vs. MAHENDER KUMAR	50 /2019 (Chankaya Puri)
Prosecution Evidence					
43	Cr Cases	390/2010	46365/2016	STATE Vs. RAM SINGH	311 /2007 (Vasant Kunj North)
44	Cr Cases	1809/2011	44306/2016	STATE Vs. MANISH BHARDWAJ	97 /2010 (Chankaya Puri)
45	Cr Cases	786/2011	48275/2016	STATE Vs. DWARKA PRASAD	168 /2008 (Vasant Kunj North)
46	Cr Cases	999A/2011	48005/2016	STATE Vs. SANJAY TAJIFF JAFFARI	140 /2011 (Vasant Kunj North)
47	Cr Cases	29/2/2012	43375/2016	STATE Vs. NEERAJ KUMAR ARORA ETC	195 /2008 (Chankaya Puri)
48	Cr Cases	130/2/2013	47002/2016	STATE Vs. AMAR NATH	125 /2009 (Naraina)
49	Cr Cases	2/12/2013	41176/2016	STATE Vs. FRANK	302 /2012 (Vasant Kunj North)
50	Cr Cases	12/2B/2014	40531/2016	STATE Vs. JAIPAL	284 /2012 (Delhi Cantt.)
51	Cr Cases		58097/2016	STATE Vs. HANIF MOHAMMAD	641 /2015 (Vasant Kunj North)
52	Cr Cases		418/2017	STATE Vs. VIVEK NAYAR	335 /2015 (Vasant Kunj North)
53	Cr Cases		8146/2017	STATE Vs. SUPRITA KALRA	263 /2015 (Delhi Cantt.)
Plaintiff/Petitioner Evidence					
54	Cr Cases		2119/2019	STATE Vs. VIVEK	107 /2018 (Chankaya Puri)
Prosecution Evidence					
55	Cr Cases		9467/2019	STATE Vs. MOHD. HAKIM @ BOKA	122 /2019 (Chankaya Puri)
56	Cr Cases		9873/2019	STATE Vs. MAHANAND @ NANU	000103 /2019 (Kishan Garh)
57	Cr Cases		9936/2019	STATE Vs. MAHANAND @ NANU	000963 /2019 (Kishan Garh)
58	Cr Cases		1308/2020	STATE Vs. GOVIND	026426 /2019 (Kishan Garh)
Defendant/Respondent Evidence					
59	Cr Cases	16/2011	48317/2016	STATE Vs. SANJAY KUMAR	850 /2007 (Vasant Kunj North)
Statement of Accused					
60	Cr Cases	21/2011	45990/2016	STATE Vs. VED PRAKASH	439 /2009 (Vasant Kunj North)

20-1-20

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Ms. Ankita Lal
Metropolitan Magistrate

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Criminal Cause List Dated 30-03-2020 Total Cases:66

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr Cases	66/6/2012	47265/2016	STATE Vs. UNTRACE	68 /2009 (Vasant Kunj North)
2	Ct Cases	12/1A/2014	30484/2016	NARESH KUMAR Vs. STATE	/0 (Delhi Cantt.)
3	Cr Cases	718/2015	54495/2016	STATE Vs. DINESH MEHTA	770 /2014 (Vasant Kunj North)
4	Ct Cases	55/2016	39581/2016	INDRALOK ORCHARDS ESTATES P.LTD Vs. NATIONAL EDUCATIONAL RESEARCH DEVELOPMENT	/0 (Chankaya Puri)
5	Ct Cases	56/2016	39582/2016	INDRALOK ORCHARDS ESTATES P.LTD Vs. NATIONAL EDUCATIONAL	/0 (Chankaya Puri)
6	Cr Cases		57595/2016	STATE Vs. RAM KUMAR	50 /2016 (Delhi Cantt.)
7	Cr Cases		57725/2016	STATE Vs. BHARAT SOLANKI	41 /2016 (Delhi Cantt.)
8	Cr Cases		59416/2016	STATE Vs. UNTRACE	100 /2015 (Vasant Kunj North)
9	Ct Cases		51155/2016	RADICO KHAITAN Vs. SHIBAM TRADERS AND ANR.	/0 (Barakhamba Road)
10	Ct Cases		51156/2016	RADICO KHAITAN Vs. SHIBAM TRADERS AND ANR.	/0 (Barakhamba Road)
11	Ct Cases		14221/2017	COMMANDER ASHOK BIJALWAN Vs. OAKWOOD RETAIL AND ORS	/0 (Chankaya Puri)
12	Ct Cases		9118/2018	GOYAL PLY N WOOD PVT LTD Vs. ISHVAKOO INDIA PVT LTD AND ORS	/0 (Vasant Kunj North)
13	Ct Cases		15661/2018	TEJ PAL SINGH Vs. STATE	/0 (South Avenue)
14	Ct Cases		15943/2018	VIRENDER KAUR BANGA Vs. SANJAY SEJIWAL	/0 (Naraina)
15	Ct Cases		16744/2018	POOJA JAINA Vs. VIJAY SINGH NEGI	/0 (Connaught Place)
16	Cr Cases		9/2018	STATE Vs. RAMU	237 /2015 (Delhi Cantt.)
17	Ct Cases		2755/2019	MANGI Vs. JAGDISH	/0 (Delhi Cantt.)
Misc. cases					
18	Cr Cases		3309/2019	STATE Vs. UNTRACE	0007 /2019 (Delhi Cantt.)
Misc./ Appearance					
19	Ct Cases		5275/2019	IIFL Vs. OMKAR CARTING	/0 (Barakhamba Road)
20	Ct Cases		5276/2019	IIFL Vs. CHUNKY SHAILIWAL	/0 (Barakhamba Road)
21	Ct Cases		5277/2019	IIFL Vs. SHIV RAM MEENA	/0 (Barakhamba Road)
22	Ct Cases		5278/2019	IIFL Vs. AMJAD MANSURI	/0 (Barakhamba Road)
23	Ct Cases		5279/2019	IIFL Vs. NEMA RAM	/0 (Barakhamba Road)
24	Ct Cases		5280/2019	IIFL Vs. SHAILESH DONDU JADHAV	/0 (Barakhamba Road)
25	Ct Cases		5282/2019	IIFL Vs. SAKKEEL	/0 (Barakhamba Road)
26	Ct Cases		5283/2019	IIFL Vs. VELUSAMY V	/0 (Barakhamba Road)
27	Ct Cases		5291/2019	IIFL Vs. KALVA	/0 (Barakhamba Road)
28	Ct Cases		5292/2019	IIFL Vs. BHANAT BABUHAI	/0 (Barakhamba Road)
Misc. cases					
29	Ct Cases		6723/2019	RAJA RAM Vs RAJ BAHADUR	/0 ()
Misc./ Appearance					
30	Cr Cases		6657/2019	STATE Vs. PRITPAL SINGH	26 /2019 (Chankaya Puri)
31	Cr Cases		8193/2019	STATE Vs. CANCELLATION	000246 /2019 ()
32	Cr Cases		8441/2019	STATE Vs. VISHAL	0001 /2018 (Delhi Cantt.)
33	Cr Cases		8590/2019	STATE Vs. CANCELLATION	08 /2018 (Delhi Cantt.)
34	Cr Cases		9668/2019	STATE Vs. ARVIND	000063 /2019 (Chankaya Puri)

30-4-20

Room No.21

24/3/2020

Senior Civil Judge cum RC, New Delhi, PHC
IN THE COURT OF Sh. Pankaj Sharma
JSCC cum ASCJ cum GJ
CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:22

S.No.	Case Type	Old Case No.	Case No.	Titls
Misc. cases				
1	CS SCJ	89/2015	56487/16	SH. THAKUR PRASAD Vs. NEW DELHI MUNICIPAL COUNCIL
Misc./Appearance				
2	CS SCJ		1202/18	SHRI BALAJI FINANCE Vs. VISHAMBHARI
3	CS SCJ		1189/18	CANARA BANK Vs. ASHOK KUMAR SINGH
Misc. cases				
4	EX		615/18	SCINDIA POTTERIES AND SERVICES PVT LTD Vs. DEVENDER KUMAR AND DHARMENDER KUMAR
5	CS SCJ		461/19	MAKHAN LAL Vs. UNION OF INIDA AND ANR
6	EX		537/19	TRUE LINK FINANCE LTD Vs. VINOD KUMAR
7	CS SCJ		1309/19	VALVOLINE CUMMINS PVT LTD Vs. M/S SRI VIASHNAVI AGENCIES
8	EX		650/19	TRUE LINK FINANCE LTD Vs. PARVEEN KUMAR
9	EX		731/19	TRUE LINK FINANCE LTD Vs. RAJESH
10	EX		774/19	HDFC BANK LTD. Vs. KARUPPAIAH MUTHUKRISHNAN
11	EX		776/19	HDFC BANK LTD. Vs. RAHUL KUMAR SINGH
12	EX		778/19	TRUE LINK FINANCE LTD Vs. SONU SINGH
13	EX		779/19	TRUE LINK FINANCE LTD Vs. SRIKANT
14	EX		780/19	TRUE LINK FINANCE LTD Vs. PARMESHWAR SINGH
15	EX		781/19	TRUE LINK FINANCE LTD Vs. MOHD SAMIM
16	MCD SCJ		2/20	M/S VALVOLINE CUMMINS PVT LTD Vs. M/S D R D TRUCKS INDIA PRIVATE L IMITED AND OTHERS
Issues				
17	CS SCJ		385/17	D.K.SINGH Vs. TASHEE CAPITAL HEIGHTS
18	CS SCJ		1307/19	MITHAILAL Vs. NEW DELHI MUNICIPAL COUNCIL (NDMC)
Plaintiff/Petitioner Evidence				
19	CS SCJ		1551/18	SATYAMUNI VERMA Vs. MOHD AKHTAR
20	CS SCJ		893/19	ROHTAS Vs. NORTH MCD AND ORS
Misc. Arguments				
21	CS SCJ	97/2016	57800/16	MILIND GARG ANR. Vs. GAURAV BAKSHI ORS.
Arguments				
22	CS SCJ		789/17	SANDEEP KUMAR AND ORS Vs. SUSHMA DEVI AND ORS

NDOH

30.4.2020

(21)

Senior Civil Judge cum RC, New Delhi, PHC
IN THE COURT OF Sh. Pankaj Sharma
JSCC cum ASCJ cum GJ
Criminal Cause List Dated 30-03-2020 Total Cases:3

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases					
1	Ct Cases		1832/2017	BHARAT BHUSHAN EQUITY TRADERS LTD Vs. VISHWNATH BANSAL	/0 (Barakhamba Road)
2	Ct Cases		741/2018	GAC LOGISTICS PVT LTD Vs. DHANRAJ BHASIN AND ORS	/0 (R.K. Puram)
3	Ct Cases		154/2018	RAKESH CHANDRA NAITHANI Vs. AMITABH BHATT	/0 (R.K. Puram)

30.4.2020

(22)

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases				
1	CS (COMM.)		229/20	ABBOTT HELTHCARE PRIVATE LIMITED Vs. RAVIAN LIFE SCIENCE PVT LTD AND ORS
2	Misc DJ		25/19	EMBASSY OF STATE OF KUWAIT Vs. PHILIPPOS MATTHAI
3	CS		215/19	DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT LTD Vs. VIMAL KUMAR
4	CS		227/19	RAVI AVALUR Vs. FORCE MOTORS LTD AND ORS
5	CS		471/19	DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT LTD Vs. SHAREEF
6	CS		731/19	LAKSHMI VILAS BANK LTD Vs. SANJAY GUGLANI AND OTHERS
7	Counter Claim		30/19	THE LAKSHMI VILAS BANK Vs. SANJAY GUGLANI
8	CS		923/19	THINVENT TECHNOLOGIES PVT LTD Vs. MULAYAM SINGH AND ANR
9	CS		128/20	PREETI Vs. SANTOSH
Issues				
10	CS (COMM.)	64/2015	75/20	MS LA-GAJJAR MACHINERIES PVT. LTD. Vs. MS RAMAN AGENCIES ANR.
11	CS		59390/16	S.P GRAPHITE AND FERRO ALLOYS Vs. SANTOSH AGARWAL
Defendant/Respondent Evidence				
12	CS	256/2014	56366/16	AARTI GLOBAL GARMENT P.LTD. Vs. ADESH TYAGI
Misc. Arguments				
13	EX	74/2015	5287/16	EMBASSY OF STATE OF KUWAIT Vs. MR.PHILIPPOS MATTHAI
14	CS	246/2015	57217/16	RAVI IRON LTD Vs. ODEON BUILDERS PVT LTD
15	CS	75/2016	56632/16	SURENDER KUMAR TANWAR Vs. RISHI PAL
Final Arguments				
16	CS	1/2015	56875/16	NARESH NAGI Vs. SURENDER KUMAR TANWAR
17	CS (COMM.)	42/2015	68/20	LARSEN TOUBRO LIMITED Vs. MADAN TRADING CORPORATION
18	CS		58996/16	M/S BIRD WORLDWIDE FLIGHT SERVICES PVT. LTD. Vs. B.W.F.S KARAMCHARI UNION (REGD) AND ORS.
Order				
19	HTA		175/16	ABHA SINGH Vs. NEW DELHI MUNICIPAL COUNCIL
20	CS		196/18	HARBAKHSH SINGH KOCHAR Vs. M/S COLOUR STYLE

-30/4/20

Room No. 24
District and Sessions Judge, New Delhi, P.H.

IN THE COURT OF Ms. Anju Bajaj Chandna

District Judge (Commercial Courts)-01

CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:50

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S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases				
1	CS (COMM.)	46/2011	514/19	MS MICOLUBE INDIA LIMITED Vs. RAKESH KUMAR TRADING
2	ARBTN		2501/17	UNION OF INDIA Vs. CHENAB CONST. JOINT VENTURE
3	Misc DJ		39/18	AUTO DECOR PVT.LTD. Vs. ELECTRONICA FINANCE LTD.
4	TM		123/18	LOUIS VUITTON MALLETTIER Vs. PARVINDER SINGH
5	OMP (COMM.)		41/18	IQRA INTERNATIONAL SCHOOL Vs. EDUSMART SERVICES PVT LTD
6	CS (COMM.)		389/19	UNDER ARMOUR INC Vs. ASHOK KUMAR
7	CS (COMM.)		390/19	M/S GIORGIO ARMANI SPA Vs. ASHOK KUMAR
8	OMP (COMM.)		52/19	GURTEJ SINGH Vs. PNB HOUSING FINANCE LTD
9	OMP (I) (COMM.)		5703/19	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. AKSHIT MALIK
10	OMP (I) (COMM.)		5706/19	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. PREM TOURS AND TRAVELS
11	Misc DJ		111/19	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. ANIL KUMAR MEENA
12	OMP (I) (COMM.)		9669/19	KOTAK MAHINDRA PRIME LTD Vs. SUICH INDUSTRIES PVT LTD
13	OMP (I) (COMM.)		9958/19	BUSSAN AUTO FINANCE INDIA PVT. LTD. Vs. FIROJ KHAN NUR KHAN
14	OMP (I) (COMM.)		9959/19	BUSSAN AUTO FINANCE INDIA PVT. LTD. Vs. SAUD HASAN
15	OMP (I) (COMM.)		9960/19	BUSSAN AUTO FINANCE INDIA PVT. LTD. Vs. ABDUL JAWED
16	OMP (I) (COMM.)		9962/19	BUSSAN AUTO FINANCE INDIA PVT. LTD. Vs. RAJO DEVI
17	OMP (I) (COMM.)		9963/19	BUSSAN AUTO FINANCE INDIA PVT. LTD. Vs. DALVEER
18	OMP (I) (COMM.)		9965/19	BUSSAN AUTO FINANCE INDIA PVT. LTD. Vs. VISHWANATH RAMKRUSHNA PATIL
19	OMP (I) (COMM.)		9967/19	BUSSAN AUTO FINANCE INDIA PVT. LTD. Vs. ARUN KUMAR
20	OMP (I) (COMM.)		10094/19	CARS 24 SERVICES PVT LTD Vs. 2 STATES USED CARS
21	OMP (I) (COMM.)		10786/19	HERO FINCORP LTD Vs. JASBINDER PAL
22	OMP (I) (COMM.)		11242/19	CAR24 SERVICES PVT LTD Vs. RP CARZ
23	OMP (I) (COMM.)		11244/19	CAR24 SERVICES PVT LTD. Vs. S A CARS
24	Misc DJ		159/19	M/S GIORGIO ARMANI SPA Vs. ASHOK KUMAR
25	CS (COMM.)		667/19	DE LAGE LANDEN FINANCIAL SERVICE INDIA PVT LTD Vs. RUSATAM SINGH
26	CS (COMM.)		669/19	DE LAGE LANDEN FINANCIAL SERVICES INDIA PVT LTD Vs. RAMKUMAR
27	OMP (I) (COMM.)		14298/19	CAR24 SERVICES PVT LTD Vs. JSB MOTORS
28	OMP (I) (COMM.)		14299/19	CARS24 SERVICES PVT LTD Vs. JSB MOTORS
29	OMP (I) (COMM.)		14300/19	B D CREDIT LIMITED Vs. RINKAL AHUJA
Misc./ Appearance				
30	OMP (I) (COMM.)		14579/19	INDUSIND BANK LTD. Vs. BALBIR
31	OMP (I) (COMM.)		14580/19	INDUSIND BANK LTD. Vs. JABAR SINGH
32	OMP (I) (COMM.)		14581/19	INDUSIND BANK LTD. Vs. JIVA RAM
33	OMP (I) (COMM.)		14582/19	INDUSIND BANK LTD. Vs. SALIM MOHAMAD
34	OMP (I) (COMM.)		14583/19	INDUSIND BANK LTD. Vs. PREM SINGH
35	OMP (I) (COMM.)		14584/19	INDUSIND BANK LTD. Vs. BALRAJ SINGH
36	OMP (I) (COMM.)		14585/19	INDUSIND BANK LTD. Vs. MUKESH MEENAS/ORAM CHARAN MEENA
Misc. cases				
37	OMP (I) (COMM.)		14883/19	CARS 24 SERVICES PVT LTD Vs. NEW STAR AUTO DEAL

630/4/20

Room No. 24

District and Sessions Judge, New Delhi, PHC

IN THE COURT OF Ms. Anju Bajaj Chandna

District Judge (Commercial Courts)-01

CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:50

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S.No.	Case Type	Old Case No.	Case No.	Title
38	OMP (I) (COMM.)		14884/19	CARS 24 SERVICES PVT LTD Vs. J H CAR ZONE
39	OMP (I) (COMM.)		14885/19	CARS 24 SERVICES PVT LTD Vs. SIDDHIDATRI USED CAR
40	OMP (I) (COMM.)		14886/19	CARS 24 SERVICES PVT LTD Vs. MAHALAXMI MOTORS
41	OMP (I) (COMM.)		14887/19	CARS 24 SERVICES PVT LTD Vs. LEELA MOTORS
42	OMP (I) (COMM.)		14888/19	CARS 24 SERVICES PVT LTD Vs. MAURYA TOURS AND TRAVELS
43	CS (COMM.)		31/20	THE SUPREME INDUSTRIES LIMITED Vs. VIPIN AGARWAL
44	OMP (I) (COMM.)		519/20	M/S PNB HOUSING FINANCE LTD Vs. BRIJESH KUMAR CHAUHAN ETC.
45	OMP (I) (COMM.)		520/20	M/S PNB HOUSING FINANCE LTD Vs. ASHOK KUMAR ETC.
Plaintiff/Petitioner Evidence				
46	CS	293/2016	56311/16	INDO ALYUSYS INDUSTRIES LTD Vs. MVL LTD
47	CS (COMM)		136/19	E COM EXPRESS PVT LTD Vs. M/S SUNSIGN SOLUTION AND ANR
Final Arguments				
48	ARBTN	370/2015	12540/16	NISHIT NIRMAL DOSHI (US 34) Vs. SPS SHARE BROKERS PVT LTD ORS
Arguments				
49	CS (COMM)		719/19	M/S R J FOODPRODUCTS Vs. M/S GOLDEN CHOCOLATES PVT LTD
Order				
50	CS		984/18	URMILA Vs. A TO Z FACILITATORS PVT LTD

30/04
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Court No. 27

District and Sessions Judge, New Delhi, PHC
IN THE COURT OF Sh. Sanjay Khanagwal
Additional Sessions Judge
Criminal Cause List Dated 30-03-2020 Total Cases:7

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Bail Matters		33/2020	STATE Vs. MAMTA GAUR	/0 ()
2	Bail Matters		455/2020	STATE Vs. CHAKRAVIR CHAUDHARY	139 /2015 (Crime Branch-New Delhi)
Charge					
3	SC		327/2017	STATE Vs. KULDEEP DAGAR	294 /2016 (R.K. Puram)
Prosecution Evidence					
4	SC		21/2018	STATE Vs. RASHID ALI ANSARI	275 /2017 (Inder Puri)
Plaintiff/Petitioner Evidence					
5	SC		269/2019	STATE Vs. NITIN KUMAR	128 /2019 ()
Final Arguments					
6	SC		6/2018	STATE Vs. ASHWANI	455 /2017 (Vasant Kunj South)
7	Cr Rev		527/2019	ABHISHESH JAYPRAKASH PANDEY Vs. STATE	/0 ()

30/4/2020

Chief Metropolitan Magistrate, New Delhi, PHC

IN THE COURT OF Ms. Jyoti Maheshwari

Metropolitan Magistrate

Criminal Cause List Dated 30-03-2020 Total Cases:79

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Ct Cases	374/1/2008	21817/2016	MS ACE TEXTILES Vs. MS FRONTLINE FASHIONS EXPORT INDIA	/0 (Tilak Marg)
2	Ct Cases	969/1/2010	23298/2016	DEVENDER NAGAR Vs. MADHU MEHRA	/0 (Mandir Marg)
3	Ct Cases	153A/2015	38923/2016	FIELD FRESGH FOOD P. LTD Vs. NAZIR SURVE	/0 (Connaught Place)
4	Ct Cases	266/1/2015	38589/2016	IRIS COMPUTERS LTD Vs. MS LUTUS COMPUTEERS	/0 (Connaught Place)
5	Ct Cases	415/1/2016	42312/2016	IRIS COMPUTERS Vs. HOT INFOSOLUTION	/0 (Connaught Place)
6	Ct Cases		46644/2016	INDIA BULLS Vs. SHARAD EXPORT	/ ()
7	Ct Cases		46645/2016	INDIA BULLS Vs. SHARAD EXPORT	/ ()
Misc. cases					
8	Ct Cases		47376/2016	AXIS BANK LTD Vs. RAVI MALIK	/0 (Connaught Place)
9	Ct Cases		47377/2016	AXIS BANK LTD Vs. SHRAIYA SOOD	/0 (Connaught Place)
10	Ct Cases		47380/2016	AXIS BANK LTD Vs. PRADEEP KUMAR	/0 (Connaught Place)
11	Ct Cases		47538/2016	AXIS BANK LTD Vs. NIRMAL SINGH JALAL	/0 (Connaught Place)
12	Ct Cases		47552/2016	AXIS BANK LTD Vs. PRIYANKA SHARMA	/0 (Connaught Place)
13	Ct Cases		47562/2016	AXIS BANK LTD Vs. DEV ANAND	/0 (Connaught Place)
14	Ct Cases		47565/2016	AXIS BANK LTD Vs. HASAN ABBAS	/0 (Connaught Place)
15	Ct Cases		50327/2016	AXIS BANK LTD Vs. VIVEK SAXENA	/0 (Connaught Place)
Misc./ Appearance					
16	Ct Cases		2319/2017	INDIA INFOLINE FINANCE LTD. Vs. K A RAJAGOPAL REDDY	/0 (Barakhamba Road)
17	Ct Cases		3666/2017	INDIA INFOLINE FINANCE LTD. Vs. MUKESH CHAND	/0 (Barakhamba Road)
18	Ct Cases		3716/2017	INDIA INFOLINE FINANCE LTD. Vs. MAHINDER SINGH KALA	/0 (Barakhamba Road)
19	Ct Cases		4588/2017	FABULOORS FIVE FREIGHT PVT. LTD. Vs. RAKESH MENON	/0 (Connaught Place)
20	Ct Cases		7100/2017	VODAFONE MOBILE SERVICES LTD. Vs. AVADESH PANDEY	/0 (Connaught Place)
21	Ct Cases		7137/2017	TATA MOTORS FINANCE LTD. Vs. MANJIT SINGH	/ ()
22	Ct Cases		12103/2017	INDIA INFOLINE FINANCE LTD Vs. BITALA PRKASH	/0 (Connaught Place)
23	Ct Cases		13439/2017	SNC LAVALIN ENGINEERING INDIA PVT LTD Vs. MOUNTAIN FALLS INDIA PVT LTD	/0 (Vasant Vihar)
24	Cr Rev		4/2018	INDIA INFOLINE FINANCE LTD Vs. VISHNUVARDHAN	/0 (Barakhamba Road)
25	Ct Cases		9940/2018	INDIA INFOLINE FINANCE LTD Vs. MAGANRAO BHATUBHAI	/0 (Barakhamba Road)
26	Ct Cases		10900/2018	LUXOTTICA INDIA EYEWEAR PVT LTD Vs. DJ VISION AND ORS	/0 ()
27	Ct Cases		12856/2018	SSATIN CREDIT CARE NETWORK LTD Vs. AMAR NATH BHATIA	/0 ()
28	Ct Cases		12857/2018	SATIN CREDIT CARE NETWORK LTD Vs. HARUSH CHANADER	/0 ()
29	Ct Cases		3271/2019	HARPREET SINGH Vs. JAGDEEP SINGH SETHI	/0 ()
30	Ct Cases		3392/2019	HPM CHEMICALS AND FERTILIZERS LTD Vs. KULDEEP	/0 ()
31	Ct Cases		3394/2019	HPM CHEMICALS AND FERTILIZERS LTD Vs. ARAKHITA CHARAN	/0 ()

23/7/20

23/7/20

Chief Metropolitan Magistrate, New Delhi, PHC
IN THE COURT OF Ms. Jyoti Maheshwari
Metropolitan Magistrate

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Criminal Cause List Dated 30-03-2020 Total Cases:79

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
32	Ct Cases		3629/2019	HPL ELECTRIC AND POWER LTD. Vs. VINAYAK ENTERPRISES	/0 ()
33	Ct Cases		7021/2019	HARPREET SINGH Vs. JAGDEEP SINGH SETHI	/0 ()
34	Ct Cases		7311/2019	GURMINDER SINGH Vs. VIKRAM BHARDWAJ	/0 ()
35	Ct Cases		9301/2019	IIFL Vs. OM SAGAR TRANSPORT	/0 ()
36	Ct Cases		11175/2019	IIFL Vs. NEERENDRA RANA	/0 ()
37	Ct Cases		11176/2019	IIFL Vs. SINDHUJA ENGG AND MARKETING	/0 ()
38	Ct Cases		16659/2019	DCB BANK LTD. Vs. INDER PAL SINGH	/0 (Barakhamba Road)
39	Ct Cases		16660/2019	DCB BANK LTD. Vs. ANJALI DEVI	/0 (Barakhamba Road)
40	Ct Cases		17230/2019	MS CANADIAN SPECIALITY VINYLs Vs. RAJESH THAKUR	/0 ()
41	Ct Cases		18267/2019	BRM LEASE AND CREDIT PVT. LTD. Vs. MADAN MISHRA	/0 (Parliament Street)
42	Ct Cases		18372/2019	MS BLUE JAY FINLEASE LTD Vs. KRISHAN DUTT KAUSHIK	/0 (Barakhamba Road)
43	Ct Cases		18377/2019	MS BLUE JAY FINLEASE LTD Vs. MANISHA SHARMA	/0 (Barakhamba Road)
44	Ct Cases		18584/2019	SOJITZ INDIA PVT. LTD. Vs. RIZWAN AHMAD	/0 ()
45	Ct Cases		19395/2019	TIMEX GROUP INDIA LTD. Vs. PRECISE BUSINESS SOLUTION AND ANR.	/0 ()
46	Ct Cases		19588/2019	DABUR INDIA LTD. Vs. HARVINDER SINGH THAPAR	/0 ()
47	Ct Cases		150/2020	M/S D.R INTERNATIONAL PVT. LTD Vs. ESS PEE INDUSTRIES	/0 (Barakhamba Road)
48	Ct Cases		151/2020	M/S CAPS PHARMA PVT. LTD. Vs. M/S SANDIN PHARMA	/0 ()
49	Ct Cases		218/2020	MOVEX CARGO PVT LTD Vs. MS GPR RESOURCES PVT LTD AND ORS	/0 ()
50	Ct Cases		221/2020	MS MOVEX CARGO PVT LTD Vs. MS GPR RESOURCES PVT LTD AND ORS	/0 ()
51	Ct Cases		223/2020	MOVEX CARGO PVT LTD Vs. MS GPR RESOURCES PVT LTD AND ORS	/0 ()
52	Ct Cases		225/2020	MOVEX CARGO PVT LTD Vs. MS GPR RESOURCES PVT LTD AND ORS	/0 ()
53	Ct Cases		226/2020	MOVEX CARGO PVT LTD Vs. MS GPR RESOURCES PVT LTD AND ORS	/0 ()
54	Ct Cases		227/2020	MOVEX CARGO PVT LTD Vs. MS GPR RESOURCES PVT LTD AND ORS	/0 ()
55	Ct Cases		228/2020	MOVEX CARGO PVT LTD Vs. MS GPR RESOURCES PVT LTD AND ORS	/0 ()
56	Ct Cases		229/2020	MOVEX CARGO PVT LTD Vs. MS GPR RESOURCES PVT LTD AND ORS	/0 ()
57	Ct Cases		231/2020	MOVEX CARGO PVT LTD Vs. MS GPR RESOURCES PVT LTD AND ORS	/0 ()
58	Ct Cases		233/2020	MOVEX CARGO PVT LTD Vs. MS GPR RESOURCES PVT LTD AND ORS	/0 ()
59	Ct Cases		235/2020	MS MOVEX CARGO PVT LTD Vs. MS GPR RESOURCES PVT LTD AND ORS	/0 ()
60	Ct Cases		238/2020	MOVEX CARGO PVT LTD Vs. MS GPR RESOURCES PVT LTD AND ORS	/0 ()
61	Ct Cases		244/2020	MOVEX CARGO PVT LTD Vs. MS GPR RESOURCES PVT LTD AND ORS	/0 ()

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12/6/20

Chief Metropolitan Magistrate, New Delhi, PHC
 IN THE COURT OF Ms. Jyoti Maheshwari
 Metropolitan Magistrate
 Criminal Cause List Dated 30-03-2020 Total Cases:79

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
62	Ct Cases		246/2020	MOVEX CARGO PVT LTD Vs. MS GPR RESOURCES PVT LTD AND ORS	/0 ()
63	Ct Cases		248/2020	MOVEX CARGO PVT LTD Vs. MS GPR RESOURCES PVT LTD AND ORS	/0 ()
64	Ct Cases		250/2020	MOVEX CARGO PVT LTD Vs. MS GPR RESOURCES PVT LTD AND ORS	/0 ()
65	Ct Cases		251/2020	MOVEX CARGO PVT LTD Vs. MS GPR RESOURCES PVT LTD AND ORS	/0 ()
66	Ct Cases		253/2020	MOVEX CARGO PVT LTD Vs. MS GPR RESOURCES PVT LTD AND ORS	/0 ()
67	Ct Cases		265/2020	MOVEX CARGO PVT LTD Vs. MS GPR RESOURCES PVT LTD AND ORS	/0 ()
68	Ct Cases		267/2020	MOVEX CARGO PVT LTD Vs. MS GPR RESOURCES PVT LTD AND ORS	/0 ()
69	Ct Cases		269/2020	MOVEX CARGO PVT LTD Vs. MS GPR RESOURCES PVT LTD AND ORS	/0 ()
70	Ct Cases		270/2020	MOVEX CARGO PVT LTD Vs. MS GPR RESOURCES PVT LTD AND ORS	/0 ()
71	Ct Cases		273/2020	MOVEX CARGO PVT LTD Vs. MS GPR RESOURCES PVT LTD AND ORS	/0 ()
72	Ct Cases		276/2020	MOVEX CARGO PVT LTD Vs. MS GPR RESOURCES PVT LTD AND ORS	/0 ()
73	Ct Cases		889/2020	MS SHREE CEMENT LTD Vs. UTTARAKHAND BRICKS CO	/0 ()
Pre-Summoning Evidence					
74	Ct Cases		3270/2019	KINGS SAFETYWEAR INDIA PVT LTD Vs. SAJ INFO WORLD AND ORS	/0 ()
Plaintiff/Petitioner Evidence					
75	Ct Cases		47544/2016	AXIS BANK LTD Vs. DHEERAJ SHARMA	/0 (Connaught Place)
76	Ct Cases		14243/2017	GUPTA BUILDING MATERIAL STORE Vs. OYSTER CONSTRO CARE	/0 ()
Statement of Accused DE:-					
77	Ct Cases	283/1/2015	39659/2016	HALONIX TECHNOLOGIES PVT LTD Vs. KEHAV	/0 (Barakhamba Road) 24/4/20 (2' wpm)
Defence Evidence					
78	Ct Cases		5705/2017	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD Vs. SHASHI	/0 (Barakhamba Road) 25/4/20
Final Arguments					
79	Ct Cases	72/1/2010	26614/2016	KHANNA EXPRESS HOLIDAYS PVT LTD Vs. COGENT EMR SOLUTIONS LIMITED	/0 (Connaught Place) 17/4/20 3' wpm

District and Sessions Judge, New Delhi, PHC
 IN THE COURT OF Sh. Gurvinder Pal Singh
 District Judge (Commercial Courts)-02
 CIVIL CAUSE LIST DATED 30-03-2020 Total Cases:18

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S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases				
1	ARBTN		7420/17	UNION OF INDIA Vs. M/S PRADEEP VINOD CONSTRUCTION CO. 30/4/20
2	ARBTN		1839/18	UPICO LTD Vs. GAIL LTD 30/4/20
3	OMP (COMM.)		29/18	UNION OF INDIA Vs. JAITLEY CONSTRUCTION CO 30/4/20
4	OMP (COMM.)		101/19	H S OBEROI BUILDTECH PVT LTD Vs. UNION OF INDIA 30/4/20
5	OMP (COMM.)		142/19	M/S ECOCARE BIO LUBE INDIA PVT LTD Vs. M/S CSIR INDIAN INSTITUTE OF PETROLEUM 20/4/20
6	OMP (I) (COMM.)		10342/19	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. DEEPIKA TOURS AND TRAVELS 30/4/20
	OMP (II) (COMM.)		10355/19	B D CREDITS LTD Vs. NAJMUDDIN 30/4/20
8	OMP (I) (COMM.)		10357/19	TOYOTA FINANCIAL SERVICES INDIA LTD. Vs. PATEL JAYAMIT R 30/4/20
9	OMP (I) (COMM.)		10400/19	B D CREDITS LTD Vs. ANIL KUMAR 30/4/20
10	OMP (I) (COMM.)		10402/19	ANR FINLEASE PVT LTD Vs. MUSTAK 30/4/20
11	OMP (I) (COMM.)		579/20	PNB HOUSING FINANCE LTD Vs. VASANT RAMANLAL DOSHI ETC. 30/4/20
12	OMP (I) (COMM.)		580/20	PNB HOUSING FINANCE LTD Vs. E S JOSE ETC. 30/4/20
Plaintiff/Petitioner Evidence				
13	CS (COMM.)	91/2014	61/20	M/S LOREAL Vs. MS S.S. AGENCIES ORS. 30/4/20
Misc. Arguments				
14	ARBTN		7196/17	SHAKIL KHAN Vs. INDIABULLS FINANCIAL SERVICES LTD. 20/4/20
15	OMP (COMM.)		4/19	MANAV BANSAL AND ANR Vs. PRICE WATER HOUSE COOPERS PVT LTD 20/4/20
16	OMP (COMM.)		17/19	PRICEWATERHOUSECOOPERS PVT LTD Vs. MANAV BANSAL AND ANR 20/4/20
Final Arguments				
17	CS (COMM.)		350/19	MS TOMMY HILFIGER LICENCING LLC Vs. MS KRISHNA FOOTWEAR ORS. 20/4/20
18	ARBTN	26/16/2016	13014/16	RAJESH KUMAR (US 34) Vs. UNION OF INDIA THROUGH THE SECRETARY ORS. 20/4/20

DELHI MEDIATION CENTRE

CAUSE LIST FOR 30.03.2020 (Monday)

S. No.	Med. No.	Case No.	Title	Nature of Case	Referred by	Time	Assigned to	NDOH & Time
1	726/20	Cs 11/20	Ripu Daman Vs. Qweed Media Pvt. Ltd.	Injunction	Ms Anju Bajaj Chandna	12:00	Ld. JI	27.04.2020
2	286/20	Case 730/19	HSIL Vs. Jatin Singla	138 NI Act	Sh Sumeet Anand	12:00	Ms Suman Satyarth	27.04.2020
3	798/20	CS 57290/16	Rajeev Agarwal Vs. Dharmender Joshi	Recovery	Sh R L Meena	12:00		27.04.2020
4	332/20	CT 1504/18	Standard Chartered Bank Vs. IAP Co. P. Ltd.	138 NI Act	Sh Dheeraj Mor	12:30	Ms Suman Satyarty	27.04.2020
5	255/20	CC 49350/16	HDFC Bank Vs. Sushil Narayan	138 NI Act	Sh Vipul Sandwar	1:00	Ms Suman Satyarth	27.04.2020
6	621/20	CC 2242/19	Bushra Vs. Mohd. Farman	DV Act	Ms Prabh Deep Kaur	2:00	Sh Rahul Singh	27.04.2020

27/4/20
